

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH.

No. O.A. 260 of 1997.

Date of order: 5.12.97.

Present : Hon'ble Dr. B.C.Sarma, Member (A)

Hon'ble Mr. D. Purkayastha, Member (J)

AVIJIT SAHA

VS.

UNION OF INDIA & ORS.

For applicant : Mr. S.K.Dutta, counsel.

For respondents : None.

When the admission hearing of the matter was taken up today, Mr. S.K.Dutta, 1d. counsel for the applicant, submits that his client does not want to proceed with the matter any further. Accordingly, the application is dismissed for non-prosecution. No order is passed as regards costs.


MEMBER (J)


MEMBER (A)